

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 404  
TO BE ANSWERED ON 25.07.2024**

**SCHEMES FOR GIG WORKERS**

**404. SMT. GEETA ALIAS CHANDRAPRABHA:  
SHRI SANT BALBIR SINGH:  
SHRI BRIJ LAL:  
SHRI NARESH BANSAL:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) whether Government has introduced any social welfare and security schemes for the gig workers;**
- (b) if so, the details thereof and the steps taken in this direction; and**
- (c) the Government's plan to secure employment for such gig workers?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) to (c): Social Security & Welfare related provisions for the gig and platform workers have already been introduced in the Code on Social Security, 2020 which has been enacted by the Parliament.**

**The Code provides for framing of suitable social security measures for gig workers and platform workers on matters relating to life and disability cover, accident insurance, health and maternity benefits, old age protection, etc. The Code also provides for setting up a Social Security Fund to finance the welfare scheme.**

**The provisions of the Code are yet to come into effect.**

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